

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 103
Company Appeal 116/252/ND/2024

IN THE MATTER OF:

Pal Infrastructure Private Limited

...APPELLANT

Vs.

Registrar of Companies Nct of Delhi and Haryana ...RESPONDENT

Section

U/s 252(1)

Order delivered on 04.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant

:Adv S S Bhati, Adv Anurag Paliwal, Adv Rohit Sharma, Adv.

For the Income Tax

:Adv Puneet Rai, SSC along with Adv Nikhil Jain, Adv.

For the RoC

:Adv Aakash Sharma

ORDER

None appears on behalf of the Appellant at the time of hearing of the matter. In the interest of justice, list the matter on **25.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)